



Bringing Justice to
your doorstep!

E-LOK ADALAT-8TH AUGUST

REPORT

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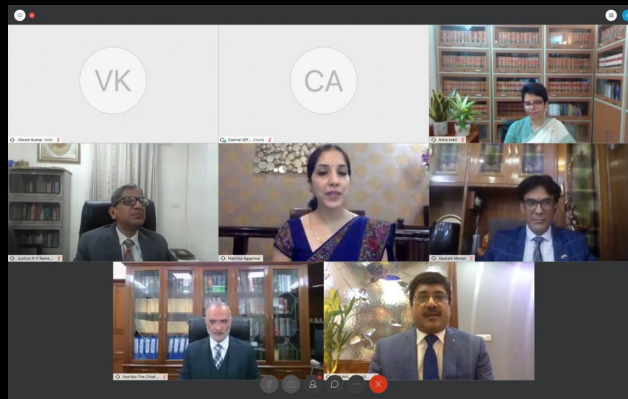


First ever E-Lok Adalat in Delhi!

Delhi State Legal Services Authority (DSLISA) conducted the first ever E-Lok Adalat in New Delhi on August 8, 2020, amid the restricted judicial functioning owing to Covid-19 outbreak. This unique Lok Adalat was first one in India to be conducted full digitally on an Online Dispute Resolution (ODR) Platform.

Sama, an ODR platform, recognized by Ministry of Law and Justice, Government of India, was the official technical partner for the Lok Adalat, which witnessed over 70 courts from 11 districts across Delhi settling disputes online through Video Conferencing and E-Signatures. A total of **5838** matters were settled, with the total settlement amount crossing **46,28,23,004. (46 +crores)**

The Accomplishment Ceremony was held to celebrate the success of the E-Lok Adalat & was graced by the presence of Hon'ble Mr. Justice N.V. Ramana, Judge Supreme Court of India and Executive Chairperson, NALSA who was the Chief Guest for the event. Hon'ble Mr Justice D.N. Patel, Chief Justice, High Court of Delhi & Patron-in-Chief, DSLISA and Hon'ble Ms. Justice Hima Kohli, Judge High Court of Delhi & Executive Chairperson, DSLISA also attended the ceremony. Gautam Manan, Special Secretary, DSLISA was present and the vote of thanks was given by Kanwal Jeet Arora, Member Secretary, DSLISA.



(Hon'ble Mr. Justice N.V. Ramana, Judge Supreme Court of India and Executive Chairperson, NALSA, Hon'ble Mr Justice D.N. Patel, Chief Justice, High Court of Delhi & Patron-in-Chief, DSLISA, Hon'ble Ms. Justice Hima Kohli, Judge High Court of Delhi & Executive Chairperson, DSLISA, Kanwal Jeet Arora, Member Secretary, Gautam Manan, Special Secretary)

A party who was living in a remote village of Uttar Pradesh, was extremely relieved to resolve his matter within 15-20 minutes through this Online Lok Adalat, avoiding any costs for travel.

“We had a wonderful experience during the counselling of Lok Adalat through platform of Sama”- said H.C. Pathak, Authorised Representative, Capital Trust Ltd.

“The process for e-signing order was excellent”, says Sankalp Srivastava from RBL Bank

The Online lok Adalat was held with join efforts of Justice Hima Kohli, Kanwal Jeet Arora, Member Secretary and entire team of DSLISA and Sama Case Mangers.

A few Success Stories...

South District Legal Services Authority

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A matter pending for more than 3 years was resolved with the sincere efforts of the Judge Dharmendra in this online lok Adalat.

South West District Legal Services Authority

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Happy litigants after settling matters online in **South-East District**

Central District Legal Services Authority

An 86 year old person, who had difficulties in travelling, was able to resolve the pending from the comforts of his home through this Online Lok Adalat.

North West District Legal Services Authority

A case where the party passed away due to a motor accident and the party 's legal representative and Insurance company finally reached a settlement which was extremely helpful for party's daughter who needed money for her marriage.

South West District Legal Services Authority

"Process was very smooth, easy, fast and sustainable as compared to offline work. And e-signature is amazing process."- Party, South-West

New Delhi District Legal Services Authority

In a MACT matter, an old lady was awarded Rs. 25 Lakh which was a watershed moment in her life. After intensive negotiations on the online video conferencing system, the party finally got a satisfactory settlement. She said that the award will certainly mitigate her old age sufferings.



Disposal Statement of E-Lok Adalat held on 8.08.2020

Types of Cases- Pending Cases

Total Benches- 77

Categories of Disputes	Taken Up (Contactable)	Disposal	Total Settlement Amount
Money Recovery Cases	2023	694	1,64,51,127
MACT	1263	612	36,68,90,465
Electricity (excluding non-compoundable theft matters)	426	349	2,16,38,587
NI Act/ S-138	4393	4183	5,78,42, 825
Others	7	0	0
Total	8112	5838	46,28,23,004